

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No. 176 of 2020

IN THE MATTER OF:

Hareshbhai Ambalal Patel

Shareholder of Patidar Chemical Pvt. Ltd.

...Appellant

Vs.

Registrar of Companies

...Respondent

Present:

For Appellant: Mr. Jasdeep Singh Dhillon and Ms. Natasha Dhruman, Advocates.

For Respondent: Mr. Vikrant N Goyal, Advocate.

Mr. P S Singh for ROC.

ORDER

(Through Virtual Mode)

12.01.2021: Counsel for Respondent wants to file Reply. Reply may be filed within one week.

List the Appeal 'For Admission (After Notice)' Hearing on **11th February, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**